CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

REVIEW APPLICATION NO.170/00131 /2016

IN

ORIGINAL APPLICATION NO.170/00767/2015 DATED THIS THE 13th DAY OF JUNE 2017 HON'BLE DR. K.B. SURESH, MEMBER(J) HON'BLE SHRI P. K. PRADHAN, MEMBER(A)

T.C. Gupta, S/o Shri Gyan Chand Gupta, aged about 62 years, R/o S-77, Golden Enclave, Old Airport Road, Bangalore-560017, retired on 30.09.2014 as Joint Commissioner of Income Tax, Bangalore.

..Applicant

(Party in Person)

Vs.

1.Union of India, through the Secretary, Ministry of Finance, Department of Revenue, Government of India, New Delhi-110001.

2.The Pr. Chief Commissioner of Income Tax (CCA), C.R. Building, Bangalore-560001.

..Respondents

(By Shri.M.V.Rao, Senior Panel Counsel)

ORDER(ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Shri T.C. Gupta, applicant – Party in person pays Rs.100/- as cost to Shri.M.V.Rao, Senior Panel Counsel for the respondents and seeks permission to withdraw the RA. Allowed. Review application is dismissed as withdrawn.

(P. K. PRADHAN) MEMBER(A)

(DR. K.B. SURESH) MEMBER(J)

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